



सत्यमेव जयते

भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
INTELLECTUAL
PROPERTY INDIA

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.



**GOVERNMENT OF INDIA
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INDEX

S. No.	Particulars	Page No.
1	Official Notices	4
2	New G.I Application Details	5
3	Public Notice	6
4	<i>GI Authorised User Applications</i>	
	<i>Kullu Shawl - GI Application No. 19 & 383</i>	7
	<i>Muga Silk of Assam – GI Application No. 55 & 384</i>	9
5	General Information	108
6	Registration Process	110

OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 72 of the Geographical Indications Journal dated 16th October, 2015 / Asvina 24th, Saka 1936 has been made available to the public from 16th October, 2015.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
530	Tulaipanja Rice	31	Agricultural
531	Gobindobhog Rice	31	Agricultural
532	Mysore Silk	24, 25 and 26	Handicraft
533	Banglar Rasogolla	30	Food Stuffs

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

**G.I. Authorised User Application No. - 2308 in respect of Kullu Shawl
Registered GI Application No. – 19 & 383**


Application is made by, **M/s. Dobhi Orchard Wool Workers Co-operative Industrial Society Limited**, Represented by Mr. Prem Lal, Village: Dawara, Post: Dobhi, District: Kullu, Himachal Pradesh - 175129, India, dated October 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kullu Shawl** under Application No – 19 & 383 in respect of Textile and Textile goods falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Dobhi Orchard Wool Workers Co-operative Industrial Society Limited
- (B) **Address** : M/s. Dobhi Orchard Wool Workers Co-operative Industrial Society Limited,
Represented by Mr. Prem Lal,
Village: Dawara, Post: Dobhi, District: Kullu,
Himachal Pradesh - 175129, India
- (C) **Date of Authorised User Application** : October 05, 2015
- (D) **Registered Geographical Indication** : **Kullu Shawl**
-
- (E) **Registered Proprietor** : H.P. Patent Information Centre, State Council for Science, Technology & Environment
- (F) **Address** : H.P. Patent Information Centre, State Council for Science, Technology & Environment, B-34, SDA Complex, Kasumpti, Shimla – 171009.
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile and Textile goods

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**G.I. Authorised User Application No. - 2309 in respect of Kullu Shawl
Registered GI Application No. – 19 & 383**


Application is made by, **M/s. Kailash Handloom and Handicrafts Co-operative Society cum Sale Limited**, Represented by Mr. Pushkar Raj, Village: Bagicha, Post: Piplage, District: Kullu, Himachal Pradesh - 175125, India, dated October 05, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kullu Shawl** under Application No – 19 & 383 in respect of Textile and Textile goods falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kailash Handloom and Handicrafts Co-operative Society cum Sale Limited
- (B) **Address** : M/s. Kailash Handloom and Handicrafts Co-operative Society cum Sale Limited,
Represented by Mr. Pushkar Raj,
Village: Bagicha, Post: Piplage, District: Kullu,
Himachal Pradesh - 175125, India
- (C) **Date of Authorised User Application** : October 05, 2015
- (D) **Registered Geographical Indication** : **Kullu Shawl**
- 
- (E) **Registered Proprietor** : H.P. Patent Information Centre, State Council for Science, Technology & Environment
- (F) **Address** : H.P. Patent Information Centre, State Council for Science, Technology & Environment, B-34, SDA Complex, Kasumpti, Shimla – 171009.
- (G) **Class** : 24
- (H) **Goods** : Class 24 - Textile and Textile goods

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**G.I. Authorised User Application No. - 2071 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Madan Chandra Kalita**, Village: Parly, Post: Palashbari, District: Kamrup, Assam – 781128, India, dated December 15, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madan Chandra Kalita
- (B) **Address** : Mr. Madan Chandra Kalita,
Village: Parly, Post: Palashbari,
District: Kamrup, Assam – 781128, India.
- (C) **Date of Authorised User Application** : December 15, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2117 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Narmohan Das**, Village: Haropara, (3rd Part), Jharobari, Via Bijoynagar, District: Kamrup, Assam – 781122, India, dated March 02, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narmohan Das,
- (B) **Address** : Mr. Narmohan Das,
Village: Haropara, (3rd Part), Jharobari,
Via Bijoynagar, District: Kamrup,
Assam – 781122, India
- (C) **Date of Authorised User Application** : March 02, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2118 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Nripen Kalita**, Village: Parly, Palashbari, District: Kamrup, Assam – 781128, India, dated March 02, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nripen Kalita
- (B) **Address** : Mr. Nripen Kalita,
Village: Parly, Palashbari, District: Kamrup,
Assam Pin – 781128, India
- (C) **Date of Authorised User Application** : March 02, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2119 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Maheswar Boro**, Village: Chakrapani, Post: Kinangaon, Boko, District: Kamrup, Assam – 781123, India, dated March 02, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maheswar Boro
- (B) **Address** : Mr. Maheswar Boro,
Village: Chakrapani, Post: Kinangaon, Boko,
District - Kamrup, Assam Pin- 781123, India
- (C) **Date of Authorised User Application** : March 02, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2120 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Subhash Das**, Village: Kochpara, Post: Kinagon, Boko, District: Kamrup, Assam - 781123, India, dated March 02, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Das
- (B) **Address** : Mr. Subhash Das
Village: Kochpara, Post: Kinagon, Boko,
District: Kamrup, Assam – 781123, India
- (C) **Date of Authorised User Application** : March 02, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2174 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Dipjyoti Baishya**, Village: Napara, Sualkuchi, District: Kamrup, Assam – 781103, India, dated April 07, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dipjyoti Baishya
- (B) **Address** : Mr. Dipjoti Baisya
Village: Napara, Sualkuchi, District: Kamrup,
Assam - 781103 India
- (C) **Date of Authorised User Application** : April 07, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2176 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Biren Kalita**, Village: Kalita Para, Sualkuchi, District: Kamrup, Assam - 781103, India, dated April 15, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Biren Kalita
- (B) **Address** : Mr. Biren Kalita,
Village: Kalita Para, Sualkuchi,
District -Kamrup, Assam - 781103 India
- (C) **Date of Authorised User Application** : April 15, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2184 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Achinta Duarah**, Village: Panipukhuri, Nimuri-3, Post: Dharamgarh, District: Lakhimpur, Assam – 784165, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Achinta Duarah
- (B) **Address** : Mr. Achinta Duarah,
Village: Panipukhuri, Nimuri-4,
Post: Dharamgar, District: Lakhimpur,
Assam – 784165, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2185 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Amrit Konch**, Village: Borimuri, Post: Saboti, District: Lakhimpur, Assam – 787051, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amrit Konch,
- (B) **Address** : Mr. Amrit Konch,
Village: Borimuri, Post: Saboti,
District: Lakhimpur, Assam - 787051 India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2186 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Anima Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanarhat, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Anima Sonowal
- (B) **Address** : Ms. Anima Sonowal
Village: Bharti Sonowal Gaon,
Post: Phukanarhat, District: Lakhimpur,
Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2187 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Babul Dihingia**, Village: Chinai Gohain, Post: Ghilamara, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babul Dihingia
- (B) **Address** : Mr. Babul Dihingia
Village: Chinai Gohain, Post: Ghilamara,
District: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2188 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Badan Bora**, Village: Dighali Gaon, Post: Ghilamara, Dhakuakhana, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Badan Bora
- (B) **Address** : Mr. Badan Bora
Village: Dighali Gaon, Post: Ghilamara,
Dhakuakhana, District: Lakhimpur,
Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2189 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Bidisha Borah**, Village: Bilotia Adorsha Gaon, Post: Nowboicha, District: Lakhimpur, Assam – 787023, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Bidisha Borah
- (B) **Address** : Ms. Bidisha Borah,
Village: Bilotia Adorsha Gaon,
Post: Nowboicha, District: Lakhimpur,
Assam - 787023 India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2190 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Bidya Moni Gogai**, Village: Boginadi – Na-Goan, Post: Boginadi, District: Lakhimpur, Assam – 787032, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Bidya Moni Gogai
- (B) **Address** : Ms. Bidya Moni Gogai,
Village: Boginadi – Na-Goan, Post: Boginadi,
District: Lakhimpur, Assam – 787032, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2191 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Biju Hazarika Boruah**, Village: Khelmati Ward No – 14, Post: Khelmati, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Biju Hazarika Boruah
- (B) **Address** : Ms. Biju Hazarika Boruah,
Village: Khelmati Ward No – 14,
Post: Khelmati, District - Lakhimpur,
Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2192 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Bikash Boruah**, Village: Nahor Bari, Post: Nowboicha, District: Lakhimpur, Assam – 787023, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bikash Boruah
- (B) **Address** : Mr. Bikash Boruah,
Village: Nahor Bari, Post: Nowboicha,
District: Lakhimpur, Assam – 787023, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2193 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Bikash Dutta**, Village: Deolia Gaon, Post: Ghilamora, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bikash Dutta
- (B) **Address** : Mr. Bikash Dutta,
Village: Deolia Gaon, Post: Ghilamora,
District: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2194 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Bipul Saikia**, Village: Janakpur, Post: Moitri Ashram, District: Lakhimpur, Assam – 787051, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bipul Saikia
- (B) **Address** : Mr. Bipul Saikia,
Village: Janakpur, Post: Moitri Ashram,
District: Lakhimpur, Assam - 787051 India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2195 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Biren Baruah**, Village: Gowal Gaon, Post: Dhakuakhana, District: Dhemaji, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Biren Baruah
- (B) **Address** : Mr. Biren Baruah
Village: Gowal Gaon, Post: Dhakuakhana,
District: Dhemaji, Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2196 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Biswajit Boruah**, Village: Naharbari, Post: Nowboicha, District: Lakhimpur, Assam – 787023, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Biswajit Boruah
- (B) **Address** : Mr. Biswajit Boruah,
Village: Naharbari, Post: Nowboicha,
District: Lakhimpur, Assam – 787023, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2197 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Brojen Gohain**, Village: Meleki, Post: Ghilamara, Sub - District: Dhakuakhana, Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Brojen Gohain
- (B) **Address** : Mr. Brojen Gohain
Village: Meleki, Post: Ghilamara,
Sub - District: Dhakuakhana, Lakhimpur,
Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2198 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Dipshika Devi**, Village: Gopalpur, Post: Ghilamara, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Dipshika Devi
- (B) **Address** : Ms. Dipshika Devi,
Village: Gopalpur, Post: Ghilamara,
District: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2199 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Dhurbajit Changmai**, Village: Majaguri, Post: Azad, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhurbajit Changmai
- (B) **Address** : Mr. Dhurbajit Changmai,
Village: Majaguri, Post: Azad,
District: Lakhimpur, Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2200 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Dibakar Buragohain**, Village: Kekuri Dighali, Post: Dhakuakhana, District: Lakhimpur, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dibakar Buragohain
- (B) **Address** : Mr. Dibakar Buragohain,
Village: Kekuri Dighali, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2201 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Diganta Borgohain**, Village: Gogamukh Chetia Gaon, Post: Mainapara, District: Dhemaji, Assam – 787029, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Diganta Borgohain
- (B) **Address** : Mr. Diganta Borgohain,
Village: Gogamukh Chetia Gaon,
Post: Mainapara, District: Dhemaji,
Assam – 787029, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2202 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Diganta Rajkhowa**, Village: Chungapara, Post: Panigaon, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Diganta Rajkhowa
- (B) **Address** : Mr. Diganta Rajkhowa
Village: Chungapara, Post: Panigaon, District:
Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised
User Application** : May 19, 2015
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile
use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2203 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Dilip Dhingia**, Village: Ghilamara Nagar, Post: Ghilamara, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Dhingia
- (B) **Address** : Mr. Dilip Dhingia,
Village: Ghilamara Nagar, Post: Ghilamara,
District: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2204 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Dilip Gogoi**, Village: Dighali, Post: Ghilamara, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Gogoi
- (B) **Address** : Mr. Dilip Gogoi,
Village: Dighali, Post: Ghilamara,
District: Lakhimpur, Assam - 787053 India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2205 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Dulal Gohain**, Village: Raiya Bakal, Post: Panigaon, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dulal Gohain
- (B) **Address** : Mr. Dulal Gohain,
Village: Raiya Bakal, Post: Panigaon,
District: Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2206 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Gobin Saikia**, Village: Borkamalaboria, Post: Phukanar Hat, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gobin Saikia
- (B) **Address** : Mr. Gobin Saikia,
Village: Borkamalaboria, Post: Phukanar Hat,
District: Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2207 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Gokul Dihingia**, Village: Chinai Gohain, Post: Ghilamara, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gokul Dihingia
- (B) **Address** : Mr. Gokul Dihingia,
Village: Chinai Gohain, Post: Ghilamara,
District: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2208 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Hema Boruah**, Village: Gowal Gaon, Post: Gobindapur, Dhakuakhana, District: Lakhimpur, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hema Boruah
- (B) **Address** : Mr. Hema Boruah,
Village: Gowal Gaon, Post: Gobindapur,
Dhakuakhana, District: Lakhimpur,
Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2209 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Hemanta Saikia**, Village: Chinai, Post: Ghilamara, District: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hemanta Saikia
- (B) **Address** : Mr. Hemanta Saikia,
Village: Chinai, Post: Ghilamara,
District: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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G.I. Authorised User Application No. - 2210 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384

Application is made by, **Ms. Indrani Dutta**, Village: Athakatia Gaon, Post: Azad, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Indrani Dutta
- (B) **Address** : Ms. Indrani Dutta,
Village: Athakatia Gaon, Post: Azad, District:
Lakhimpur, Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2211 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Janmoni Boruah**, Village: Nakari, Ward No - 1, Post: North Lakhimpur, District: Lakhimpur, Assam – 787001, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Janmoni Boruah
- (B) **Address** : Ms. Janmoni Boruah,
Village: Nakari, Ward No - 1, Post: North
Lakhimpur, District: Lakhimpur,
Assam – 787001, India
- (C) **Date of Authorised
User Application** : May 19, 2015
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile
use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2212 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Jonali Gogoi**, Village: Chiring Chuk, Post: Angerkhowa, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Jonali Gogoi
- (B) **Address** : Ms. Jonali Gogoi,
Village: Chiring Chuk, Post: Angerkhowa
District: Lakhimpur, Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2213 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Kamal Baruah**, Village: Dewalia Gaon, Post: Gobindapur, Dhakuakhana, District: Lakhimpur, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Baruah
- (B) **Address** : Mr. Kamal Baruah,
Village: Dewalia Gaon, Post: Gobindapur,
Dhakuakhana, District: Lakhimpur,
Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2214 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kamal Gohain**, Village: Royai Bakal Gaon, Post: Panigaon, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Gohain
- (B) **Address** : Mr. Kamal Gohain,
Village: Royai Bakal Gaon, Post: Panigaon,
District: Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2215 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Kanaka Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanan Hat, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Kanaka Sonowal
- (B) **Address** : Ms. Kanaka Sonowal,
Village: Bharti Sonowal Gaon,
Post: Phukanan Hat, District: Lakhimpur,
Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2216 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kula Gogoi**, Village: Dhulpeta(Kekuri, Dighala), Post: Kekuri, Dhakuwakhana, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kula Gogoi
- (B) **Address** : Mr. Kula Gogoi
Village: Dhulpeta (Kekuri, Dighala),
Post: Kekuri, Dhakuwakhana,
District: Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2217 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Laba Krishna Rajkhowa**, Village: Chaukham, Post: Chaboti, North Lakhimpur, District: Lakhimpur, Assam – 787051, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laba Krishna Rajkhowa
- (B) **Address** : Mr. Laba Krishna Rajkhowa
Village: Chaukham, Post: Chaboti,
North Lakhimpur, District: Lakhimpur,
Assam – 787051, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2218 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Lalit Chetia**, Village: Goagamukh Chetia Gaon, Post: Gogamukh, District: Dhemaji, Assam – 787051, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lalit Chetia
- (B) **Address** : Mr. Lalit Chetia,
Village: Goagamukh Chetia Gaon,
Post: Gogamukh, District: Dhemaji,
Assam – 787051, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2219 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Lucky Dutta**, Village: Chinatolia, Post: Bogolijan, District: Lakhimpur, Assam – 787001, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Lucky Dutta
- (B) **Address** : Ms. Lucky Dutta,
Village: Chinatolia, Post: Bogolijan,
District: Lakhimpur, Assam – 787001, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2220 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Manik Dutta**, Village: Janakpur, Post: Moitri Ashram, District: Lakhimpur, Assam – 787051, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manik Dutta
- (B) **Address** : Mr. Manik Dutta
Village: Janakpur, Post: Moitri Ashram,
District: Lakhimpur, Assam – 787051, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2221 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Manju Dutta**, Village: Padumoni Khat Gaon, Post: Bahadur Chock, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Manju Dutta
- (B) **Address** : Ms. Manju Dutta,
Village: Padumoni Khat Gaon,
Post: Bahadur Chock, District: Lakhimpur,
Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2222 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Manjusree Baruah**, Village: Chutiakari, Post: North Lakhimpur, District: Lakhimpur, Assam – 787032, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Manjusree Baruah
- (B) **Address** : Ms. Manjusree Baruah,
Village: Chutiakari, Post: North Lakhimpur,
District: Lakhimpur, Assam - 787032 India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2223 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Moon Moon Dutta**, Ward No. 3, Near Lilawati Bomdoloï Hindi School, Post: North Lakhimpur, District: Lakhimpur, Assam – 787001, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Moon Moon Dutta
- (B) **Address** : Ms. Moon Moon Dutta,
Ward No. 3, Near Lilawati Bomdoloï Hindi School, Post: North Lakhimpur,
District: Lakhimpur, Assam – 787001, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2224 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Mousumi Borah**, Village: Bijoy Nagar, Post: Khelmati, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Mousumi Borah
- (B) **Address** : Ms. Mousumi Borah,
Village: Bijoy Nagar, Post: Khelmati,
District: Lakhimpur, Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2225 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Munindra Gogoi**, Village: Royai Bakal Gaon, Post: Panigaon, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Munindra Gogoi
- (B) **Address** : Mr. Munindra Gogoi
Village: Royai Bakal Gaon, Post: Panigaon,
District: Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2226 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Mohan Chandra Buragohain**, Village: Nakari, Ward No - 1, Post: North Lakhimpur, District: Lakhimpur, Assam – 787001, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Chandra Buragohain
- (B) **Address** : Mr. Mohan Chandra Buragohain
Village: Nakari, Ward No - 1,
Post: North Lakhimpur, District: Lakhimpur,
Assam – 787001, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2227 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Nisi Snigdha Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanarhat, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Nisi Snigdha Sonowal
- (B) **Address** : Ms. Nisi Snigdha Sonowal,
Village: Bharti Sonowal Gaon, Post:
Phukanarhat, District: Lakhimpur,
Assam – 787052, India
- (C) **Date of Authorised
User Application** : May 19, 2015
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile
use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2228 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Nitumoni Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanarhat, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Nitumoni Sonowal
- (B) **Address** : Ms. Nitumoni Sonowal,
Village: Bharti Sonowal Gaon,
Post: Phukanarhat, District: Lakhimpur,
Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2229 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Nitya Nanda Dihingia**, Village: (Dhulpeta) Kekuri Dighala, Post: Kekuri, Dhakuakhana, District: Lakhimpur Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nitya Nanda Dihingia
- (B) **Address** : Mr. Nitya Nanda Dihingia,
Village: (Dhulpeta) Kekuri Dighala,
Post: Kekuri, Dhakuakhana,
District: Lakhimpur, Assam - 787052 India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2230 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Padmeswar Chetia**, Village: Chetia Gaon, Post: Mainapara, District: Dhemaji, Assam – 787029, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Padmeswar Chetia
- (B) **Address** : Mr. Padmeswar Chetia,
Village: Chetia Gaon, Post: Mainapara,
District: Dhemaji, Assam – 787029, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2231 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Pallabi Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanar Hat, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Pallabi Sonowal
- (B) **Address** : Ms. Pallabi Sonowal,
Village: Bharti Sonowal Gaon,
Post: Phukanar Hat, District: Lakhimpur,
Assam – 787029, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2232 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Pravat Saikia**, Village: Royai Bakal Goan, Post: Panigaon, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pravat Saikia
- (B) **Address** : Mr. Pravat Saikia,
Village: Royai Bakal Goan, Post: Panigaon,
District: Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2233 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Prabin Kumar Changmai**, Village: Majakuri, Post: Azad, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prabin Kumar Changmai
- (B) **Address** : Mr. Prabin Kumar Changmai,
Village: Majakuri, Post: Azad,
District: Lakhimpur, Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2234 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Pradip Borgohain**, Village: Gogamukh Chetia Gaon NHPC Road, Post: Gogamukh, District: Dhemaji, Assam – 787034, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Borgohain
- (B) **Address** : Mr. Pradip Borgohain,
Village: Gogamukh Chetia Gaon NHPC Road,
Post: Gogamukh, District: Dhemaji,
Assam – 787034, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2235 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Pranati Saikia**, Village: Tintia, Post: Meramukh, District: Lakhimpur, Assam – 784164, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Pranati Saikia
- (B) **Address** : Ms. Pranati Saikia,
Village: Tintia, Post: Meramukh,
District: Lakhimpur, Assam – 784164, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2236 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Priyanka Dihingia**, Village: Majaguri, Post: Azad, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Priyanka Dihingia
- (B) **Address** : Ms. Priyanka Dihingia,
Village: Majaguri, Post: Azad,
District: Lakhimpur, Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2237 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Priyanka Phukan**, Village: Gohain Tekela, Post: Azad, District: Lakhimpur, Assam – 787031, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Priyanka Phukan
- (B) **Address** : Ms. Priyanka Phukan,
Village: Gohain Tekela, Post: Azad,
District: Lakhimpur, Assam – 787031, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2238 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Rajana Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanar Hat, District: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Rajana Sonowal
- (B) **Address** : Ms. Rajana Sonowal,
Village: Bharti Sonowal Gaon,
Post: Phukanar Hat, District: Lakhimpur,
Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2239 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Ranjit Dutta**, Village & Post: Gobindopur, Dhakuakhana, District: Dhemaji, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjit Dutta
- (B) **Address** : Mr. Ranjit Dutta,
Village & Post: Gobindopur,
Dhakuakhana, District: Dhemaji,
Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2240 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Sadananda Dihingia**, Village & Post: Kekuri Dighali, Ghilamara, Sub-Division: Dhakuakhana, District: Lakhimpur, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadananda Dihingia
- (B) **Address** : Mr. Sadananda Dihingia,
Village & Post: Kekuri Dighali,
Ghilamara, Sub-Division: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2241 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Sangita Mahanta**, Panindra Road, Ward No.6, Post: North Lakhimpur, District: Lakhimpur, Assam – 787001, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sangita Mahanta
- (B) **Address** : Ms. Sangita Mahanta,
Panindra Road, Ward No.6,
Post: North Lakhimpur,
District: Lakhimpur, Assam – 787001, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2242 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Sanjib Dutta**, Village: Jamakpur, Post: Moitri Asharm, Distict: Lakhimpur, Assam – 787051, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjib Dutta,
- (B) **Address** : Mr. Sanjib Dutta,
Village: Jamakpur, Post: Moitri Asharm,
Distict: Lakhimpur, Assam – 787051, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2243 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Seema Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanarhat, Distict: Lakhimpur, Assam – 787052, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Seema Sonowal
- (B) **Address** : Ms. Seema Sonowal,
Village: Bharti Sonowal Gaon,
Post: Phukanarhat, Distict: Lakhimpur,
Assam – 787052, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2244 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Shishuram Dutta**, Village: Kamargaon, Post: Dhakuakhana, Distict: Lakhimpur, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shishuram Dutta
- (B) **Address** : Mr. Shishuram Dutta,
Village: Kamargaon, Post: Dhakuakhana,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2245 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Sima Chetry**, Village: Ratanpur, Post: Boginodi, Distict: Lakhimpur, Assam – 787030, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sima Chetry,
- (B) **Address** : Ms. Sima Chetry,
Village: Ratanpur, Post: Boginodi,
Distict: Lakhimpur, Assam – 787030, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2246 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Sujya Gohain**, Village: Dighali Gaon, Post: Ghilamara, Sub-Division: Dhakuakhana, Distict: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sujya Gohain
- (B) **Address** : Mr. Sujya Gohain,
Village: Dighali Gaon, Post: Ghilamara,
Sub-Division: Dhakuakhana,
Distict: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2247 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Sushanta Saikia**, Village: Chutiakari, Post: Moldomia, Distict: Lakhimpur, Assam – 787032, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sushanta Saikia
- (B) **Address** : Mr. Sushanta Saikia,
Village: Chutiakari, Post: Moldomia,
Distict: Lakhimpur, Assam – 787032, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2248 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Tankeswar Chutia**, Dewalia Gaon, Post: Gobindapur, Dhakuakhana, Distict: Dhemaji, Assam – 787055, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tankeswar Chutia
- (B) **Address** : Mr. Tankeswar Chutia,
Dewalia Gaon, Post: Gobindapur,
Dhakuakhana, Distict: Dhemaji,
Assam – 787055, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2249 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Thaneshwar Gogoi**, Village: Chinai Gohain, Post: Ghilamara, Distict: Lakhimpur, Assam – 787053, India, dated May 19, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Thaneshwar Gogoi
- (B) **Address** : Mr. Thaneshwar Gogoi,
Village: Chinai Gohain, Post: Ghilamara,
Distict: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : May 19, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2260 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Arun Bura Gohain**, Gogamukh Chetia Gaon, Village: Gogamukh, Distict: Dhemaji Assam – 787034, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arun Bura Gohain
- (B) **Address** : Mr. Arun Bura Gohain,
Gogamukh Chetia Gaon, Village: Gogamukh,
Distict: Dhemaji Assam – 787034, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2261 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Bubul Rajkhowa**, Village: Chungapara, Post: Panigaon, Distict: Lakhimpur, Assam – 787052, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bubul Rajkhowa
- (B) **Address** : Mr. Bubul Rajkhowa,
Village: Chungapara, Post: Panigaon,
Distict: Lakhimpur, Assam – 787052, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2262 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Bijoya Handique**, Village: Na-Pam Mout Gaon, Post: Charaimoria, Distict: Lakhimpur, Assam – 787032, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Bijoya Handique
- (B) **Address** : Ms. Bijoya Handique,
Village: Na-Pam Mout Gaon, Post: Charaimoria,
Distict: Lakhimpur, Assam – 787032, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2263 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Binu Kumari Gogoi**, Village: Boginadi Na-Gaon, Post: Boginadi, Distict: Lakhimpur, Assam – 787030, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Binu Kumari Gogoi
- (B) **Address** : Ms. Binu Kumari Gogoi,
Village: Boginadi Na-Gaon, Post: Boginadi,
Distict: Lakhimpur, Assam – 787030, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2264 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Balin Gohain**, Village: Dhulpeta, Post: Kekuri, Dhakuakhana, Distict: Lakhimpur, Assam – 787055, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balin Gohain
- (B) **Address** : Mr. Balin Gohain,
Village: Dhulpeta, Post: Kekuri, Dhakuakhana,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2265 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Budhin Sonowal**, Village: Gagaldubi Majagaon, Post: Borkhelia, District: Lakhimpur, Assam – 787032, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Budhin Sonowal,
- (B) **Address** : Mr. Budhin Sonowal,
Village: GagaldubiMajagaon, Post: Borkhelia,
District: Lakhimpur, Assam – 787032, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2266 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Chiran Kumar Gogoi**, Village: Lakhtokia, Post: Ghughuha Dol, District: Dhemaji, Assam – 787053, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chiran Kumar Gogoi,
- (B) **Address** : Mr. Chiran Kumar Gogoi,
Village: Lakhtokia, Post: Ghughuha Dol,
District: Dhemaji, Assam – 787053, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2267 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dandeswar Bura Gohain**, Village: Gogamukh Cheita Gaon, HHPC Road, Post: Gogamukh, District: Dhemaji, Assam - 787034, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dandeswar Bura Gohain,
- (B) **Address** : Mr. Dandeswar Bura Gohain,
Village: Gogamukh Cheita Gaon, HHPC Road,
Post: Gogamukh, District: Dhemaji,
Assam - 787034, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2268 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Debika Dutta**, Village: Tarioni Borbil, Post: Bhimpara Balizan, District: Lakhimpur, Assam - 787032, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Debika Dutta
- (B) **Address** : Ms. Debika Dutta,
Village: Tarioni Borbil, Post: Bhimpara Balizan,
District: Lakhimpur, Assam - 787032, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2269 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Dipanjali Sonowal**, Village: Bharti Sonowalgaon, Post: Phukanarhat, District: Lakhimpur, Assam - 787052, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Dipanjali Sonowal
- (B) **Address** : Mrs. Dipanjali Sonowal,
Village: BhartiSonowalgaon, Post: Phukanarhat,
District: Lakhimpur, Assam - 787052, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2270 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Gandheswar Chetia**, Village: Gogamukh Chetia Gaon, Post: Gogamukh, District: Dhemaji, Assam - 787034, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gandheswar Chetia
- (B) **Address** : Mr. Gandheswar Chetia,
Village: Gogamukh Chetia Gaon,
Post: Gogamukh, District: Dhemaji,
Assam - 787034, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2271 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Hemanta Boruah**, Village: Gowal Gaon, Post: Dhakuakhana, District: Dhemaji, Assam - 787055, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hemanta Boruah,
- (B) **Address** : Mr. Hemanta Boruah,
Village: Gowal Gaon, Post: Dhakuakhana,
District: Dhemaji, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2272 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Hemedhar Chetia**, Village: Gogamukh Cheita Gaon, NHPC Road, Post: Goamukh, District: Dhemaji, Assam - 787034, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hemedhar Chetia
- (B) **Address** : Mr. Hemedhar Chetia,
Village: Gogamukh Cheita Gaon, NHPC Road,
Post: Goamukh, District: Dhemaji,
Assam - 787034, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2273 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Jonaki Sonowal**, Village: Bharti Sonowal Gaon, Post: Phukanarhat, District: Lakhimpur, Assam - 787052, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Jonaki Sonowal
- (B) **Address** : Ms. Jonaki Sonowal,
Village: Bharti Sonowal Gaon, Post: Phukanarhat,
District: Lakhimpur, Assam - 787052, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2274 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Jyoti Bhuyan Das**, Ward No.14, Post: Khelmati, District: Lakhimpur, Assam - 787031, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Jyoti Bhuyan Das
- (B) **Address** : Ms. Jyoti Bhuyan Das,
Ward No.14, Post: Khelmati, District: Lakhimpur,
Assam - 787031, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2275 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Khirud Dhinigia**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur, Assam - 787055, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khirud Dhinigia,
- (B) **Address** : Mr. Khirud Dhinigia,
Village: Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2276 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Lakhidhar Gogoi**, Village: DibrualGaon, Post: Dhalpur, District: Lakhimpur, Assam - 784165, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lakhidhar Gogoi
- (B) **Address** : Mr. Lakhidhar Gogoi,
Village: Dibrual Gaon, Post: Dhalpur,
District: Lakhimpur, Assam - 784165, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2277 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Moneesa Borah**, Ward No - 14, Village & Post: Khelmati, District: Lakhimpur, Assam - 787031, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Moneesa Borah
- (B) **Address** : Ms. Moneesa Borah,
Ward No - 14, Village & Post: Khelmati,
District: Lakhimpur, Assam - 787031, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2278 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Madhurima Gogoi**, Ward No - 2, (Hawkushi), Post: Dikrong, District: Lakhimpur, Assam - 784164, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Madhurima Gogoi
- (B) **Address** : Ms. MadhurimaGogoi,
Ward No - 2, (Hawkushi), Post: Dikrong,
District: Lakhimpur, Assam - 784164, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2279 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Partha Sarathi Gogoi**, Village: Sonari Chiring Chuk, Post: Angerkhowa, District: Lakhimpur, Assam - 787031, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Partha Sarathi Gogoi
- (B) **Address** : Mr. Partha Sarathi Gogoi,
Village: Sonari Chiring Chuk, Post: Angerkhowa,
District: Lakhimpur, Assam - 787031, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2280 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Ms. Reema Chutia**, Village & Post: Boginadi, District: Lakhimpur, Assam - 787030, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Reema Chutia
- (B) **Address** : Ms. Reema Chutia,
Village & Post: Boginadi, District: Lakhimpur,
Assam - 787030, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2281 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Ridip Dutta**, Village & Post: Gobindopur, Dhakuakhana, District: Dhemaji, Assam - 787055, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ridip Dutta
- (B) **Address** : Mr. Ridip Dutta,
Village & Post: Gobindopur, Dhakuakhana,
District: Dhemaji, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2282 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Mr. Sunil Senapathi**, Village: Moderguri, Post: Neogoghuli, District: Lakhimpur, Assam - 787055, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Senapathi
- (B) **Address** : Mr. Sunil Senapathi,
Village: Moderguri, Post: Neogoghuli,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2283 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Swarna Dihingia**, Village: Dholpeta, Post: Sonari Chapari, District: Lakhimpur, Assam - 787055, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Swarna Dihingia
- (B) **Address** : Ms. Swarna Dihingia,
Village: Dholpeta, Post: Sonari Chapari,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials,
Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears,
Head gear, Made ups, Ties, motifs, fashion
wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2285 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**


Application is made by, **Ms. Renu Borah**, Village: Meraguria, Joypur Post: Laluk, District: Lakhimpur, Assam - 784160, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Renu Borah
- (B) **Address** : Ms. Renu Borah,
Village: Meraguria, Joypur, Post: Laluk,
District: Lakhimpur, Assam - 784160, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2286 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Gogoi**, Village: Napam, Rangpuria, Post: Lilabari, District: Lakhimpur, Assam - 787051, India, dated June 12, 2015 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Gogoi
- (B) **Address** : Mr. Pradip Gogoi,
Village: Napam, Rangpuria, Post: Lilabari,
District: Lakhimpur, Assam - 787051, India
- (C) **Date of Authorised User Application** : June 12, 2015
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam
Science Technology and Environment Council
(ASTEC), 3rd Floor, City Co-operative Building,
U.N.B. Road, Silpukhuri, Guwahati – 781003,
Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

